

PROPERTY RETURN FOR THE YEAR 2011/12
(As on 01.01.2012)

8/2/12
31/01

- 1. Name of the officer P. D. TEWARI
- 2. Service to which officer belongs ICLS
- 3. Present post held Bench officer (CLB)
- 4. Present pay PB-2 GP Rs 5400/-
- 5. Office Company Law Board

Property details: -

- 6. Description of the property Land (plot) app. 425 sq
- 7. Precise location (full address) Friends Colony, Do Mohan
Haldwari Distt. Nainital
(Uttarakhand)
- 8. Area of land in case of landed property —
- 9. Nature of land (state whether residential/agricultural etc.) Residential
- 10. Extent of interest Full (100%)
- 11. If not in own name, state in whose name and relationship with Govt. servant M.H.A.
- 12. Date of acquisition March, 2002
- 13. How acquired (whether by purchase, lease, mortgage, inheritance, gift or otherwise, name address, connection with Govt. servants and other details of person from whom acquired etc. be given) (See note below) Purchase
- 14. Value of the property (See note below) Approx. Rs 2.25 lakhs
- 15. Particulars of sanction of prescribed authority; if any. M.H.A.
- 16. Total annual income from the property. NIL
- 17. Any other details NIL

(Signature)
31/1/12

Date: New Delhi
Place: 31/1/12